

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 71/252/HDB/2017
NAME OF THE COMPANY	Nimmagadda Surya Pradeep Biotech Pvt Ltd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Pradeep Biotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	CA	madrufce @ gmay. com	M. Mardhan
		9246585998	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्ड्र जिन्हा/ RAMESH CHANDRA MISHRA			147
कंपनी पंजीयना Registrat of Companies			
हैन्द्रहरू और प्रदेश और तेलंगाणा Nyisrabai For Andira Pranech And Talancana			

m .... and ror Andhra Pradesh And Telangana

Heard Shri M. Madhusudan, Learned CA for the Applicant.

CA dispated by separate orders.

Member (J)

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